

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.07.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4644 of 2026 in Comp. App. (AT) No. ____ of 2026	Tara Chopra Vs. Sir Sobha Singh Public Charitable Trust & Ors.	Prasouk Jain
2.	I.A. No. 4783 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1744 & 1745 of 2025	CFM Asset Reconstruction Pvt. Ltd. Vs. SDB Developers Pvt. Ltd. & Ors.	Gaurav H. Sethi

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